

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH

Customs Appeal No. 34 of 2009

(Arising out of Order-in-Original No. 150/2008/CAC/CC(I)/SR/Gr.VA dated 04.11.2018 passed by the Commissioner of Customs (Import), Mumbai-I.)

M/s. Villayati Ram Mittal
B-33, Defence Colony,
New Delhi – 110 024

.....Appellant

VERSUS

Commissioner of Customs
(Import), Mumbai -I
New Customs House,
Ballard Estate,
Mumbai-400 001

.....Respondent

WITH

Customs Appeal No. 35 of 2009

(Arising out of Order-in-Original No. 150/2008/CAC/CC(I)/SR/Gr.VA dated 04.11.2018 passed by the Commissioner of Customs (Import), Mumbai-I.)

M/s. Rohit Mittal
B-33, Defence Colony,
New Delhi – 110 024

.....Appellant

VERSUS

Commissioner of Customs
(Import), Mumbai -I
New Customs House,
Ballard Estate,
Mumbai-400 001

.....Respondent

APPEARANCE:

None for the Appellants
Shri Ramesh Kumar, Assistant Commissioner, Authorised Representative
for the Respondent

CORAM:

HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)
HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. A/85586-85587/2022

Date of Hearing: 08.06.2022
Date of Decision: 08.06.2022

PER: DR. SUVENDU KUMAR PATI

None for the Appellants. Learned Authorised Representative is present.

2. On perusal of the case record, it is observed that these appeals have been listed at frequent intervals since 20/01/2020 and on the last six occasions since 15/03/2021 Appellants remained unrepresented, despite specific noting in the cause-list that case of the year 2010 and prior to that year won't be adjourned. It seems that Appellant is no more interested to pursue the appeals further, that were instituted way back in 2009.

3. This being the facts on record, we have got no option but to dismiss the appeals for default and non-prosecution in terms of Rule, 20 of the CESTAT (Procedure) Rules, 1982.

4. Both the appeals are dismissed for default.

(Pronounced in open court)

(Dr. Suvendu Kumar Pati)
Member (Judicial)

(Sanjiv Srivastava)
Member (Technical)